ਿ

एँन्टीवायोटिक्स फैक्ट्रियों में कर्मचारियों के वेतन-

मान ¹तः - - - - - -

12. श्री श्रो३म् प्रकाश त्यागी : हक्या पेट्रोलियम और रसायन संझी यह बताने की क्रुपा करेंगे कि :

(क) क्या सरकारी क्षेत्र की विभिन्न ऐन्टी-बायोटिक्स फैब्ट्रियों में काम करने वाले कर्म चारियों के बेतनमान एक समान हैं;

(ख) यदि लहीं, तो विभिन्न फैक्ट्रियों में वेतनमानों का ब्यौरा क्या है; और 🖗

(ग) इस असमानता के कारण क्या है ?

ffPAY Scales of Employees in antibiotics FACTORIES

P SHRI O. P. TYAGI: WiH the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the pay scales of the em ployees working in various public sector antibiotics factories are identical;

(b) if not, the details of pay scales in different factories; and

(c) the reasons for this disparity?]

विधि और न्याय तथा पे ट्रेलियम और रसायन मंत्री (श्री एच० आर० गे खले) : (क) वो उपकर्मों, अर्थात् इण्डियन ड्रग्ज एण्ड फामोस्यू-टिकल्स लि० के एण्टीवायोटिक्स प्लांट वीरभड़, च्हयिकेश और हिन्दुस्तान एण्टीवायोटिक्स लि०, पिम्परी (पूना) में, वेतनमान यद्यपि पूर्णवया समान नहीं है तवापि कुछ मामलों में उनकी तुलना की जा सकती है।

(ख) दोनों उपकमों में वेतनमानों के विवरण-पत्न संलग्न हैं। [देखिये परिणिष्ट LXXXII अनुपत्न संख्या 3]

(ग) दोनों उपक्रमों द्वारा वेतन-मान, अन्य बातों के साथ साथ क्षेत्रीय परिस्थितियों, उद्यमों की बिग्नेष आवश्यकताओं एवं अन्य सम्बद तथ्यों का उचित ध्यान रखते हुए निर्धारित किये गए हैं।

j[]English translation.

t[THE MINISTER OF LAW AND JUS-TICE AND PETROLEUM AND CHEMI-CALS (SHRI H. R. GOKHALE): (a) The scales of pay in the two undertakings, namely, Antibiotics Plant, Virbhadra, Rishikesh of Indian Drugs & Pharmaceuticals Limited and Hindustan Antibiotics Limited, Pimpri, Poona are not completely identical though they are comparable in some cases.

(b) Statements showing the pay scales in the two undertakings arc attached. *[See* Appendix LXXXII, Annexure No. 3.]

(c) The scales of pay have been fixed by the two undertakings, are attached. */See* among cither things, to the regional considerations the particular needs of the enterprises and other relevant factors.]

SHORTAGE OF MOLASSES

IS. SHRI A. G. KULKARNI:

SHRI S. B. BOBDEY:

SHRI V. R. PARASHAR:

Will the Minister of PETROLEUM AND CHEMICALS lie pleased to state:

(a) whether Government's attention has been drawn to the press report regarding shortage of molasses in the country during the current year; if so, what steps are proposed to augment the shortage;

(b) whal is Government's policy with regard to tlie supply of molasses for industrial purposes and at what rates; and

(c) whether the products manufactured by the Chemical Units out of the molasses, so supplied, are also under Price Control Order?

THF, DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHE MICALS cSHRT DALBIR SINGH! fa) The Government is aware of the current short age of molasses in the country. To meet the oi molasses, arrangements

have been made to import molasses anti alcohol. I'lie position is being closely watched and further necessary action to augment supply will be taken when the situation so warrants.

(b) Distribution and pricing of molasses •ni iied either under the Central Molasses Control (Amendment) Order, 1D72 which is in force in some States or under the respective enactments of the other States. (c) No chemical products are manufactured directly from Molasses. Molasses is mainly used for production of alcohol. The other uses of molasses are for tobacco curing, cattle and poultry feed and foundries etc. Alcohol is used in manufacturing products like polyethylene, synthetic rubber, drugs, insecticides and other chemicals. Out of these the prices of synthetic rubber and drugs are controlled by the Government. Among insecticHcs the price of D.D.T, is also regulated.

SLOW PROCRESS IN H.K.L, AND B.H.E.L.

14. SHRI A. G. KULKARNI: SHRI V. R. PARASHAR: SHRI S. B. BOBDEY:

Will the Minister of IRRIGATION AND POWER be pleased io state:

(a) whether the attention of Government has been drawn to a press report about the slow progress in HEL and BHEL, to pro duce requisite power manufacturing units and if so, what steps Government propose to take to expedite cither production or make alternate arrangements to instal machines to produce more power: and

(b) whether Government have undertaken any positive steps to join States Grids to increase supply of power in case of emer gency and if so, what is the progress there of?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL): (a) The Government is already aware of the: crucial role which the production at HEL/ BHEL Plants is likelv to play in tlie achievement or targets of power production laid down in the Fourth Plan and also for future Five Year Plan. A Committee of Power Ministers of 7 different States is already going into this problem with a view to identify and eliminate any difficulties in regard to supply of equipment for project execution. The situation is being watched carefully and Government will take steps to ensure that thf power projects are not handicapped on account of non-availability of generating plant and equipment.

(b) As a result of persistent efforts, practically all (Fie Staie power systems have been inter-connected in the Northern, Southern. Eastern and Western Regions of the coun-trv. Power exchanges are also taking place o\er this inter-Slate transmission lines. Flu progress made so far in the* of grid systems and the benefits derived from them is given below:—

The Punjab and Haryana systems are interconnected by 220 kV transmission lines under the Bhakra system. The Delhi power system is drawing power of the order of 85 MW from Bhakra Management Board System over the 220 kV " Ganguwal-Rohtak Road line with the completion of Hissar-Ballabgarh Delhi 220 kV line, the Delhi system lias now been running in parallel with the Bhakta Management Board system. Rajasthan is connected with the Bhakra Management Board system through a 220 kV S/C line from Hissar to Khetri and a 132 kV S/C line from Hissar to Rajgarh; the power drawal over these lines is about 50 MW and 2040 MW respectively. A 220 kV line from Muradnagar to Delhi, was commissioned in January, 1970 and Uttar Pradesh was draiving up to about 35 MW of power over line from Delhi system.

The Gujarat and Western Maharashtra power systems are inter-connected through the 220 kV line via Tarapur Atomic Power Station and this line is enabling both Maharashtra and Gujarat to draw power from Tarapur Atomic Power Station. A 132 kV S/C line on D/C towers with one circuit strung, interconnecting Chandni (Madhi i Pradesh) and Bhusawal (Maharanhtra) was commissioned in 1069. The second circuit was commissioned in February, 1972.

The constituent States in the Southern Region are alreadv having unified grids in the respective systems. A 220 kV S/C line from Bangalore to Singarapet, interconnecting the MY ore and Tamil Nadu power systems was commissioned in November, 1965 and power of the order of 150 MW is being fed into the Tamil Nadu system from the l\b iore system whenever possible. The 220 kV link between Pamba (Kerala) and Madurai (Tamil Nadn) was commissioned in 1969-70 and Tamil Nadu has been receiving Ki') MW from Kerala over this line. A 110 kV S/C line from Mangalore (Mysore) th Kasargodc (Kerala) was commissioned in October. 19G6 and since then Kerala State has been drawing power from Mvsorc for meeting the load demands in ide-Cannanore region. The 220 kV S/C line from Munirabad to Hampi was completed in 1970 and power of the order of 70-110 MW was being drawn bi the Andhra Pradesh system over this line. The 221) kV S/C line (mm Chittoot (Andhra Pradesh) to Katpadi (Tamil Nadii has been completed.

The various power systems in the Easten lin arc already interconnected by 132 k> lines. Bihar is drawing power of the orde ol 5(1 MW from Damodar Valley Corpora tionthrough 132 kV S/C line from Chand